

12.25 hrs.

PAPERS LAID ON THE TABLE

REVIEW AND ANNUAL REPORT OF MOGUL LINE LIMITED FOR 1975-76

THE PRIME MINISTER (SHRI MORARJI DESAI): I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

- (1) Review by the Government on the working of the Mogul Line Limited, Bombay, for the year 1975-76.
- (2) Annual Report of the Mogul Line Limited, Bombay, for the year 1975-76 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-831/77.]

ANNUAL GENERAL ADMINISTRATIVE REPORT OF THE ANDAMAN AND NICOBAR ADMINISTRATION FOR 1975-76 AND NOTIFICATIONS UNDER ALL-INDIA SERVICES ACT.

THE MINISTER OF HOME AFFAIRS (SHRI CHARAN SINGH): I beg to lay on the Table:—

- (1) A copy of the Annual General Administration Report (Hindi and English versions) of the Andaman and Nicobar Administration for the year 1975-76. [Placed in Library. See No. LT-832/77.]
- (2) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 3 of the All-India Services Act, 1951:

(i) The Indian Administrative Service (Appointment by Promotion) Second Amendment Regulation, 1977 published in Notification No. G.S.R. 864 in Gazette of India dated the 9th July, 1977.

(ii) The Indian Administrative Service (Recruitment) Amendment Rules, 1977 published in Notification No. G.S.R. 865 in Gazette of India dated the 9th July, 1977.

(iii) The Indian Administrative Service (Fixation of Cadre Strength) Tenth Amendment Regulations, 1977 published in Notification No. G.S.R. 867 in Gazette of India dated the 9th July, 1977.

(iv) The Indian Administrative Service (Pay) Sixth Amendment Rules, 1977 published in Notification No. G.S.R. 868 in Gazette of India dated the 9th July, 1977.

[Placed in Library. See No. LT-833/77.]

ANNUAL REPORT ETC. OF NATIONAL FILM DEVELOPMENT CORPORATION LTD., NEW DELHI FOR 1975-76.

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI): I beg to lay on the Table a copy of the Annual Report (Hindi version) of the National Film Development Corporation Limited, New Delhi, for the period from 1st May, 1975 to 31st March, 1976 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon, under sub-section (1) of section 619A of the Companies Act, 1956. [Placed in Library. See No. LT-834/77.]

NOTIFICATION UNDER PAPER (CONSERVATION AND REGULATION OF USE) ORDER, PAPER (CONTROL OF PRODUCTION) AMENDMENT ORDER, NOTIFICATION CONTINUING ORDER re ANDHRA SCIENTIFIC CO., LTD., MACHILIPATNAM, CERTIFIED ACCOUNTS ETC. OF KHADI AND VILLAGE INDUSTRIES COMMISSION FOR 1974-75, ETC.

THE MINISTER OF INDUSTRY
(SHRI GEORGE FERNANDES): I
beg to lay on the Table:—

- (1) A copy of Notification No. S.O. 243(E) (Hindi and English versions) published in Gazette of India dated the 18th March, 1977, issued under clause 5 of the Paper (Conservation and Regulation of Use) Order, 1974. [Placed in Library. See No. LT-835/77.]
- (2) A copy of the Paper (Control of Production) Amendment Order, 1977 (Hindi and English versions) published in Notification No. S.O. 416(E) in Gazette of India dated the 27th June, 1977, under sub-section (6) of section 3 of the Essential Commodities Act, 1955. [Placed in Library. See No. LT-836/77.]
- (3) A copy of Notification No. S.O. 407(E) (Hindi and English versions) published in Gazette of India dated the 22nd June, 1977 containing the Order regarding continuance of control over the management of Messrs. Andhra Scientific Company Limited, Machilipatnam, under sub-section (2) of section 16A of the Industries (Development and Regulation) Act, 1951. [Placed in Library. See No. LT-337/77.]
- (4) (i) A copy of the Certified Accounts of the Khadi and Village Industries Commission for the year 1974-75 together with the Audit Report thereon (Hindi and English versions) under sub-section (4) of section 23 of the Khadi and Village Industries Commission Act, 1956.

- (ii) A statement (Hindi and English versions) showing reasons for delay in laying the above papers. [Placed in Library. See No. LT-838/77.]

REPORTS OF COMPTROLLER AND AUDITOR
GENERAL OF INDIA FOR 1976—UNION
GOVERNMENT (COMMERCIAL) PARTS
IV AND V AND NOTIFICATIONS UNDER
GOVT. SAVINGS CERTIFICATES ACT.

THE MINISTER OF COMMERCE
AND CIVIL SUPPLIES AND CO-
OPERATION (SHRI MOHAN DHA-
RIA): Sir, on behalf of Shri H. M.
Patel, I beg to lay on the Table:—

- (1) A copy each of the following Reports (Hindi and English versions) under article 151(1) of the Constitution:

- (i) Report of the Comptroller and Auditor General of India for the year 1976—Union Government (Commercial)—Part IV—Individual points of interest and a Resume of the Company Auditors' Reports.

- (ii) Report of the Comptroller and Auditor General of India for the year 1976—Union Government (Commercial)—Part V—Mazagon Dock Limited. [Placed in Library. See No. LT-839/77.]

- (2) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section 12 of the Government Savings Certificates Act, 1959:

- (i) The Post Office Savings Certificates (Amendment) Rules, 1977, published in Notification No. G.S.R. 914 in Gazette of India dated the 16th July, 1977.

- (ii) The National Savings Certificates (Fourth Issue) (Second Amendment) Rules, 1977 published in Notification No. G.S.R. 915 in Gazette of India dated the 16th July, 1977.

- (iii) The National Savings Certificate (Fifth Issue) (Second